### TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART-H SECTION 3, SUB-SECTION (ii) DATED THE 29 MARCH, 2000

## GOVERNMENT OF INDIA MINISTRY OF FINANCE (Department of Revenue)

New Delhi, dated the 29 March, 2000

#### NOTIFICATION

S.O. (E).- Whereas by notification of the Government of India in the Ministry of Finance, (Department of Revenue) number S.O. 15(E) dated the 11<sup>th</sup> January, 1994, issued under clause (b) to the Explanation to section 35AC of the Income-tax Act, 1961 (43 of 1961), the Central Government had specified at serial number 13, Yogiji Maharaja Mahavidyalaya and Educational Complex (College) for rural women at Dhari, Gujarat by Anoopam Mission, Brahmajyoti Yogiji Marg, Mogri, Via – Anand, Gujarat-388345, as an eligible project or scheme for a period of three years beginning with assessment year 1994-95, which was extended vide S.O. 407(E) dated 3<sup>rd</sup> May, 1995 for a period of three more years beginning with assessment year 1996-97, which was further extended vide S.O. 389(E) dated 19<sup>th</sup> May, 1997 by a period of two more years beginning with assessment year 1999-2000.

And whereas the said project or scheme is likely to extend beyond eight years;

And whereas the National Committee being satisfied that the said project or scheme is being executed properly, made a further recommendation under sub-rule (5) of rule 11M of the Income-tax Rules, 1962 for specifying the said project or scheme for a further period of three years:

Now, therefore, the Central Government in exercise of the powers conferred by sub-section (1) read with clause (b) of the Explanation to section 35AC of the Income-tax Act, 1961 (43 of 1961), hereby specifies the scheme or project of Yogiji Maharaja Mahavidyalaya and Educational Complex (College) for rural women at Dhari. Gujarat, which is being carried out by Anoopam Mission, Brahmajyoti Yogiji Marg, Via – Anand, Gujarat-388345, at the estimated cost of rupees one hundred ninty-four lakhs fifty thousand plus a corpus fund of rupees eighty-six lakhs fifty thousand only, as an eligible project or scheme for a further period of three years beginning with assessment year 2001-2002.

( POMELA B. PRASAD )

Director(National Committee)

# मारत के राज्यत्र असाधारण माग-II, उपरण्डशांश में दिनांक 29 मार्च, 2000 को प्रकाशनां प

भारत तरकार विस्त मंत्रालय राजस्व विभाग

नई दिल्ली, दिनांक 29 मी से, 2000

# अधिसूचना

और जबकि उक्त परियोजना अथवा के आठ वर्ष से अधिक चलने की किन्छ संभावना है, और जबकि राष्ट्रीय समिति का यह समाधान हो जाने पर कि उक्त परियोजना अथवा स्कीम उचित रूप से निष्पादित की जा रही है, आयकर नियमावली 1962 के नियम 1.1 इ के उपित्यम 5 के अन्तर्गत उक्त परियोजना अथवा स्कीम को अगे और तीन वर्ष की अवधि के लिए विनिर्दिष्ट करने की एक और तिफारिश की है,

— अब केन्द्रीय सरकार आयकर अधिनियम 196181961 का 43% की धारा 35= कग के स्पष्टीकरण के अण्ड व के ताथ पितत उपधारां है। इं धारा प्रदत्त शिवतयों का प्रयोग करते हुए अनुपम नियान ब्रह्म ज्योति योगी जी मार्ग, वाया-आनंद, गुजरात-१८८३45 आरा धारी गुजरात में चलाई जा रही ग्रामीण महिलाओं के लिए योगी जी महाराज महाविद्यालय एवं शैक्षणिक काम्प्लेक्स महाविद्यालय की स्कीम अथवा परियोजना को एक पात्र परियोजना अथवा स्कीम के कि धारा हे कि धारा परियोजना अथवा स्कीम के कि धाराम होने वाले तीन वर्षों की अवधि के लिए विनिर्दिष्ट करती है।

प प्रेमेरऽ

३ पोमिला बी० प्रसाद 
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निदेशक 
१ राष्ट्रीय समिति।